

Scarcity in Maharashtra

*476. SHRI V. G. HANDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that the scarcity situation exists in the State of Maharashtra and Kharif and Rabi crops have failed in some parts;

(b) whether the Government of Maharashtra have submitted a representation in that behalf to the Central Government;

(c) the steps taken to fight the scarcity with the help from the Central Government; and

(d) which kind of help in cash and kind the Central Government propose to give to the Maharashtra State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The State Government have taken the following steps to provide relief in the affected areas;

(i) providing employment to all able bodied persons from the affected areas under the Employment Guarantee Scheme;

(ii) supply of drinking water in villages where scarcity of drinking water is being experienced. These measures include drilling of borewells, depending, blasting and revitalising of existing wells, installation of pumps on borewells, repairs to pumps, temporary piped water supply schemes, supply of water by tankers and bullock carts etc.

(iii) arrangement of supplies for fodder for cattle wherever necessary;

(iv) distribution of gratuitous relief to old, infirm, blind and disabled persons who cannot take up employment on relief works; and

(v) the suspension of recovery of land revenue and other Government

dues and loans in the affected villages having annewari below six annas.

The State Government propose to spend about Rs. 36.61 crores till 31-3-1979 on different items like drinking water supply, fodder supply arrangements, loans for fodder, cash doles, relief works under Employment Guarantee Scheme, gratuitous relief and subsidy to the sufferers of floods, heavy rains etc.

(d) On the recommendations of the Central Team which visited the State and the High Level Committee on Relief, an advance Plan assistance up to Rs. 5.00 crores has been allocated on the condition that the expenditure under the Employment Guarantee Scheme exceeds the approved Plan outlay of Rs. 60.00 crores by that amount and the total Plan expenditure is also in excess of the approved Plan outlay of Rs. 735.00 crores by an equal amount.

Supply of Lessons for B.Com. (Hons.) Correspondence Course of Delhi University

*478. SHRI S. JAGANNATHAN:
SHRI C. N. VISVANATHAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that lessons for B.Com. (Hons.) Correspondence Course of Delhi University are supplied in a dilatory manner, especially for the second year course;

(b) the total number of lessons due to be supplied for Second Year B.Com. (Hons.) as per scheduled dates and the number actually supplied so far on various dates;

(c) the programme for completing remaining lessons; and

(d) the proposed dates for B.Com. (Hons.) Second Year Examination and whether Government propose to post-

pone the dates so as to give time to candidates to study lessons received belatedly?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). According to the Information furnished by the University there has been delay in the despatch of lessons for the II Year B. Com. (Hons.) Course for the academic year 1978-79. There is no prescribed schedule for sending the lessons. Under normal conditions the first set of lessons is sent in the month of September. The University could send 14 sets of lessons in various papers in the first week of January, 1979. A further set of 23 lessons has been sent to the students in the current month. The remaining material is being sent soon.

(d) On the request of the students the University has decided to postpone the examinations.

Post Office for every Panchayat in Rural Areas

*479. SHRI ISHWAR CHAUDHRY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under the consideration of Government to have atleast one post office for every Panchayat in the rural areas;

(b) if so, whether any survey, State-wise, has been conducted in this regard; and

(c) if so, the details regarding the requirements of Bihar State in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) No, Sir.

(b) and (c). Question does not arise.

मध्य प्रदेश में अंधे बच्चों के लिए स्कूल

*480. श्री यमुना प्रसाद शास्त्री : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में अंधे, गूंगे और बहरे बच्चों के लिए एक भी उच्चतर माध्यमिक स्तर का स्कूल नहीं है जब कि ऐसे बच्चों को पढ़ाने के लिए एक विशेष शिक्षा पद्धति की आवश्यकता है ;

(ख) यदि हां, तो क्या केन्द्रीय सरकार का विचार, रीवा, मध्य प्रदेश में स्थापित किए जाने वाले उच्चतर माध्यमिक स्कूल के लिए कुछ अनुदान देने का है, जिस के लिए एक न्यास स्थापित किया गया है और मध्य-प्रदेश सरकार द्वारा स्कूल के लिए इस न्यास को कुछ भूमि आवंटित की गई है और जिस का शिलान्यास उप प्रधानमंत्री (श्री जगजीवन राम) द्वारा 8 फरवरी, 1979 को किया गया था; और

(ग) क्या उक्त न्यास से स्कूल के लिए कुछ अनुदान देने के बारे में समाज कल्याण विभाग से भी अनुरोध किया है और यदि हां, तो उस पर क्या कार्यवाही की गई है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) मध्य प्रदेश सरकार के अनुसार वहां ऐसे उच्चतर माध्यमिक स्कूल नहीं हैं जो केवल विकलांगों के लिये हों। तो भी, उस राज्य में ऐसे अनेक स्कूल हैं जहां सामान्य और विकलांग दोनों प्रकार के बच्चों को उच्चतर माध्यमिक शिक्षा स्तर की शिक्षा दी जाती है।

(ख) तथा (ग) समाज कल्याण विभाग को दृष्टिहीन एवं अपाहिज-कल्याण-धर्मार्थ-न्यास से अनुदान के लिये सीधे ही एक आवेदन पत्र मिला था जिसे सहायक अनुदान के उल्लिखित नियमों के अधीन मध्य प्रदेश राज्य सरकार को उन की सिफारिश के लिए भेज दिया गया है। राज्य सरकार की सिफारिशों प्राप्त होने पर अनुदान के प्रश्न पर विचार किया जाएगा।

सरकारी मुद्रणालय वर्गीकरण समिति

*481. श्री नवाब सिंह चौहान : क्या निर्माण और आवास तथा पूति और पुनर्वास मंत्री निम्नलिखित जानकारी देने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे :